



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3894/2022 FIXED	MUSLIM ALI Versus THE BANK OF BARODA AND ANR	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	
ADMISSION				
2	WA/11/2020 FIXED	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR P P SARMA MR. R SHARMA	ASSTT.S.G.I. SC, CUSTOMS
3	WITH WA/12/2020	UNION OF INDIA AND 2 ORS Versus CENTURY PLYBOARDS (I) LIMITED AND 2 ORS	MR B SARMAH	DR. ASHOK SARAF
	WITH I.A.(Civil)/118/2020 in WA/12/2020	UNION OF INDIA AND 2 ORS Versus CENTURY PLYBOARDS (I) LIMITED AND 2 ORS	MR B SARMAH	DR. ASHOK SARAF
4	WP(C)/3589/2021 FIXED	SARASWATI SENGUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR S NATH	MR. B K DAS SC, RAILWAY
5	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
6	WA/201/2022 FIXED	SATNAM SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS. R DEVI ASSTT.S.G.I.
7	WA/211/2022 FIXED	APURBA CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. A K TALUKDAR MR S I KHAN	GA, ASSAM SC, AFDC

8	WA/225/2022 FIXED	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
9	WA/236/2022 FIXED	NANDAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. M HOQUE MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
10	WA/240/2022 FIXED	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
11	WA/246/2022 FIXED	SATABDI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE
WITH				
12	WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM
ORDERS				
13	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANIAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
WITH				
14	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
WITH				
	I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
15	WA/236/2019 FIXED, WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
16	PIL/15/2021 FIXED	NIPON DHOLJA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
17	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)
18	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	MR. R K D CHOUDHURY(R- 5) GA, ASSAM MR. S AGARWAL SC, FOREST MR. K U AHMED (R-1)
WITH				
	I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST

19	WA/297/2021 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
20	Cont.Cas(C)/484/2021 B/O	MANAS RANJAN MOHAPATRO Versus SANJEEV MITTAL AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MRS. UMA CHAKRABORTY (R1) MRS. UMA CHAKRABORTY (R1) MS. M CHATTERJEE MS. M CHATTERJEE MS. M ACHARYYA MS. M ACHARYYA
21	PIL/3/2022 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
22	W.P.(CrI.)/15/2022 FIXED	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
23	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
		HEARING		
24	WA/35/2017 FIXED	MISS BEAUTY GOGOI and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.JAYANTA DEKA	ASSTT.S.G.I. SC, SOCIAL WELFARE
25	PIL/76/2018 FIXED	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, F.DEPTT. SC, BTC ASSTT.S.G.I.
26	WA/169/2018 CAVT. NO.0471/2018 CAVT./471/2018	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
27	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
	WITH I.A.(Civil)/3004/2018 in WA/236/2018	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	GA, MIZORAM
28	Mat.App./32/2019 WITH LCR	SRI PRODIP KARMAKAR Versus SMTI. JUHIDEV KARMAKAR	MR. D DAS MR B CHANDA	MS. R B BORA MR. R DEV
	WITH I.A.(Civil)/2969/2019 in Mat.App./32/2019	SRI PRODIP KARMAKAR Versus JUHIDEV KARMAKAR	MR. B CHANDA	
29	WA/247/2019 FIXED	MRS. SWAPNA KALITA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR DEBA KUMAR DAS MR K SINGH MR K SINGH	SC, A G V B
30	I.A.(Civil)/957/2020 WITH Mat.App./19/2018 (D/O) in Mat.App./19/2018	SULAKHYANA SAIKIA BHARALI Versus PRABIN SAIKIA	MR. M K NEOG MR. M K DUTTA	MRS. R D MOZUMDAR (Legal Aid Counsel) MR. K R PATGIRI MR. B GOGOI

31	WP(C)/2843/2020	SMTI. GITIMOLLIKA BORA Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, IRRIGATION
	WITH			
32	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
	WITH			
33	WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION
	WITH			
34	WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
35	WA/87/2022 CAVT. NO.02642/022, FIXED, CAVT./264/2022	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	MR H I CHOUDHURY SC, P AND R.D. GA, ASSAM MR. S K TALUKDAR G UDDIN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/2895/2018 in MACApp./721/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD ASSADAR ALI AND 2 ORS	MR. A BHATTACHARYYA	
	WITH MACApp./721/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD ASSADAR ALI AND 2 ORS	MR. A BHATTACHARYYA	MS C MEDHI MR. S NATH
	WITH I.A.(Civil)/2896/2018 in MACApp./721/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD ASSADAR ALI AND 2 ORS	MR. A BHATTACHARYYA	
2	I.A.(Civil)/633/2019 in MACApp./17472/2018	SRI SARALA KALITA AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD AND ANR		MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH MACApp./17472/2018 (Filing Number)	SRI SARALA KALITA AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD AND ANR		
3	I.A.(Civil)/665/2019 in MACApp./14059/2018	SMTI ANJALI SHARMA Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S M BARUAH MR. A MAHANTA MR. S BORDOLOI	MR. R C PAUL MS M BHARATI
	WITH MACApp./14059/2018 (Filing Number)	SMTI ANJALI SHARMA Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS		
4	I.A.(Civil)/2287/2019 in MACApp./7506/2019	THE NEW INDIA ASSURANCE COMPANY LTD Versus SRI SUNIL DAS AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A DUTTA MS. P BHATTACHARYA MS. P BHATTACHARYA MR. A BORUA MRS. P M DUTTA
	WITH MACApp./7506/2019 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LTD Versus SRI SUNIL DAS AND 4 ORS		

5	I.A.(Civil)/3541/2019 in MACApp./10508/2019 WITH MACApp./10508/2019 (Filing Number)	SRI BIPUL SAIKIA Versus SRI RUNTI BORAH AND 2 ORS SRI BIPUL SAIKIA Versus SRI RUNTI BORAH AND 2 ORS	MR B PUSHILAL	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
6	I.A.(Civil)/1049/2020 in MACApp./2589/2020 WITH MACApp./2589/2020 (Filing Number)	MRS. MEKRI ENGLANPEE AND ANR Versus MR. BEDANIDHI NEWAR AND ANR MRS. MEKRI ENGLANPEE AND ANR Versus MR. BEDANIDHI NEWAR AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K DEY MR V K BAROOAH
7	I.A.(Civil)/1382/2020 in MACApp./6098/2020 WITH MACApp./6098/2020 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus BIBHA MISHRA AND 6 ORS THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD Versus BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	MR. M KHAN (R-1,2,4,5) MR. J RAHMAN (R-1,2,4,5) MR R ISLAM (R-1,2,4,5)
8	I.A.(Civil)/1590/2020 in MACApp./6092/2020 WITH MACApp./6092/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus DHANI RAM NATH AND 6 ORS. THE NATIONAL INSURANCE COMPANY LIMITED Versus DHANI RAM NATH AND 6 ORS (E)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (R- 1,2,3,4,5) MR Z HUSSAIN MS. M BORUAH (R- 1,2,3,4,5)
9	I.A.(Civil)/2107/2020 in MACApp./9102/2020 WITH MACApp./9102/2020 (Filing Number) WITH I.A.(Civil)/9103/2020 (Filing Number)	M/S BJJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABINDRA RAY AND 6 ORS. M/S BJJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABINDRA RAY AND 6 ORS. E M/S BJJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABINDRA RAY AND 6 ORS.	MR. P HAZARIKA MR. H S BORAH MR. P HAZARIKA MR. P HAZARIKA	MR. T J MAHANTA (R-1 TO 3) MS. P BHATTACHARYA (R-1 TO 3) MR. A BORUA (R-1 TO 3)
10	I.A.(Civil)/2276/2020 in MACApp./10038/2020 WITH MACApp./10038/2020 (Filing Number)	RAJESH KUMAR RAI Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. RAJESH KUMAR RAI Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A LAL MR A BRAHMA MS M BAISHYA MR. A LAL	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-08-2022 TO 12-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/252/2022 WITH LCR 4 FILES, FIXED in CrI.A./101/2022	MOINUL HOQUE Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
	WITH CrI.A./101/2022	MOINUL HOQUE Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
HEARING				
2	CR(HC)/16/1994 FIXED	D.K. DUTTA Versus UNION OF INDIA	MR. K C ROY MR H K MAHANTA MR. A K BHATTACHARJEE	MR. S C KEYAL MR. D K DAS, SC, CBI MR. S K MEDHI MRS. A GAYAN MR. A S BHATTACHARYYA SC. U.O.I. C.G.S.C. ADDL. AG, ASSAM
3	WITH CR(HC)/17/1994	J. BHUYAN. Versus UNION OF INDIA and ORS.	MR. P PATHAK MR. P BARMAN MR. T SEN	GA, ASSAM MR. D K DAS SC, CBI ADDL, AG, ASSAM ADDL. CGSC
4	CRL.A(J)/54/2017 WITH LCR 4 FILES, P.B.-4, FIXED	SMT. BIJULI BALA RAVA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
5	CrI.A./54/2021 WITH LCR 2 TRUNKS(KEPT IN SECTION), P.B.-8, FIXED	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM

6	WITH Death Sentence Ref./2/2020	THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. K N CHOUDHURY, AMICUS CURIAE
7	WITH Crl.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4076/2022 FIXED	RAJEEB SHARMA TAMULY Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR D BORAH	SC, HIGHER EDU SC, AG
2	WP(C)/4875/2022 FIXED	DEBASISH DEB MAZUMDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
3	I.A.(Civil)/1619/2022 in WP(C)/1849/2021 WITH WP(C)/1849/2021	SRI HANIF ALI Versus AINAL HOQUE AND 6 ORS AINAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. H ALI DR. B AHMED GA, ASSAM MR. N HAQUE (R-7) MR K UDDIN MR. A K AZAD
<u>ADMISSION</u>				
4	WP(C)/5641/2020 PART HEARD, FIXED, WITH WP(C)/2651/2017 (D/O)	KAMAL CH DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
5	WP(C)/5627/2020	PULAK MAZUMDAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU GA, ASSAM
6	WP(C)/6375/2017 FIXED	BISWAJIT DEY and 52 ORS. Versus THE STATE OF ASSAM and 24 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEMENTARY EDUCATION SC, BTADC SC, FINANCE

7	WP(C)/5468/2018 FIXED	THE KATHALKUR ANCHALIK SENIOR MADRASSA Versus THE STATE OF ASSAM AND 15 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SYED BURHANUR RAHMAN (R8-R16) MR A W AMAN (R8-R16) SC, REVENUE
8	WP(C)/4193/2019 FIXED	BHUBAN CH. NATH AND 51 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
9	WP(C)/2625/2020 FIXED	ALL ASSAM DIET OFFICERS ASSOCIATION Versus THE UNION OF INDIA AND 32 ORS.	MS D BORGHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU MR. K N CHOUDHURY, SR. ADV. (R 7-33) SC, APSC MR. R M DEKA (R 7-33) ASSTT.S.G.I. SC, PERSONNEL DEPT.

WITH

I.A.(Civil)/1371/2021
in WP(C)/2625/2020

ALL ASSAM DIET OFFICERS ASSOCIATION
Versus
THE UNION OF INDIA AND 32 ORS.

MS D BORGHAIN
MR. P GOHAIN
MS. M SARMAH

SC, ELEM. EDU
SC, SCERT, ASSAM
SC, APSC
SC, FINANCE

10 WP(C)/5279/2020
B/O

BALEN KALITA AND 8 ORS
Versus
THE STATE OF ASSAM AND 4 ORS

MR A R BHUYAN
MR. M A I HUSSAIN
MR F HAQUE

MR. I ALAM
SC, N C T E
SC, EDU
SC, U G C

WITH

11 WP(C)/3575/2021

SANATAN TALUKDAR AND 9 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR A R BHUYAN
MR F HAQUE

SC, SEC. EDU.
MR. I ALAM
SC, N C T E
SC, U G C

12 WP(C)/6041/2021
FIXED

JOGEN MALLA @ JOGEN MALLAH
Versus
THE STATE OF ASSAM AND 5 ORS

MR S BORTHAKUR
MR. J ABBAS
MR S A BARBHUYAN

SC, ELEM. EDU
GA, ASSAM
SC, AG
SC, FINANCE DEPTT.

13 WP(C)/4221/2022
FIXED

PRABANCHI PATHAK
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. R MAJUMDAR
MR N N UPADHYAYA
MR R C PATHAK
MR. B B KAKATI

SC, SEC. EDU. DEPTT.

ORDERS

14 I.A.(Civil)/2155/2020
FIXED
in WP(C)/5217/2017

NAZMUL ISLAM
Versus
THE STATE OF ASSAM and 11 ORS.

MR. I H SAIKIA
MR. M R CHOUDHURY
MS L HMAR

MR. S C KEYAL
SC, ASSAM UNIVERSITY

WITH

WP(C)/5217/2017
CAVT. NO. 1181/17

MD. NAZMUL ISLAM
Versus
THE STATE OF ASSAM and 11 ORS.

MR H R A CHOUDHURY
DR.B AHMED
MR. I H SAIKIA
MR. B PURKAYASTHA
MR. M R CHOUDHURY
MR.S SUTRADHAR
MS L HMAR

MR S DEY (R10)
MR. N DHAR (R10)
MR.T ROY
MS.B SARKAR
MR.S K GHOSH(R-8)
MR. S S ROY (SC, NCTE)
MS.F AHMED(R-8)
MR.S DEY
SC, SECONDARY
EDUCATION
FOR CAVEATOR
MR.S C KOYAL
SC, ASSAM UNIVERSITY

WITH

15 WP(C)/4291/2017

BIJON NATH
Versus
THE STATE OF ASSAM and 6 ORS.

MR G N SAHEWALLA
MR.A K DUTTA
MRA R BHUYAN
MR. B PURKAYASTHA

MR.S K DAS(R-7)
MR. I ALAM (R4)
MR.S S ROY(R-4)
MRR KARIM(R-7)
SC, SECONDARY
EDUCATION
SC, ASSAM UNIVERSITY

16	WITH WP(C)/4480/2017	AMALENDU DEBNATH Versus THE STATE OF ASSAM and 7 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.S C KEYAL MR.S K DAS(R-7) MR.S K GHOSH(R-6) MR. I ALAM (R4) MR.S S ROY(R-4) MS.F AHMED(R-6) MR R KARIM(R-7) SC, SECONDARY EDU SC, ASSAM UNIVERSITY
17	WITH WP(C)/4442/2022	PRANAB RONGCHONG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM
18	Cont.Cas(C)/55/2021 FIXED	DHANJYOTI NATH Versus PREETOM SAIKIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MR S M T CHISTIE MS. N PHUKAN MS K DAS
19	Cont.Cas(C)/348/2021 FIXED	DEBA CHARAN DAS ANR. Versus JISHNU BARUA AND 6 ORS.	MS. J PAUL MS. S AHMED	MR. D SAIKIA (R-4) MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS. N PHUKAN (R-4) MS. N BORDOLOI (R-4)
20	I.A.(Civil)/2224/2021 B/O in WP(C)/5475/2021 WITH WP(C)/5475/2021	SULTAN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
21	I.A.(Civil)/1559/2022 B/O in WP(C)/1563/2022 WITH WP(C)/1563/2022	MD. SULTAN AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS BANTI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. S HAZARIKA MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, EDU SC, SEC. EDU. GA, ASSAM
HEARING				
22	WP(C)/6534/2014 B/O WITH I.A.(Civil)/505/2022 in WP(C)/6534/2014	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS LOKMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR K P PATHAK MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed Mr. A Baruah MR. K N CHOUDHURY MR A R BHUYAN Mr M U Ahmed	MR.B D KONWAR MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND SC, HIGHER EDUCATION MR.M K MISHRA MRS.J M KONWAR SC, HIGHER EDU MR.A SARMA MR.D MOZUMDER(R-3) MR. J H SAIKIA(R-3) MR.K KALITA MR.R KALITA MS.S BARUAH MR.S CHOUDHURY(R-3) MR.R SALOI MR.R TALUKDAR(R-6&7) MS.P KHOUND MRS.J M KONWAR MR.M K MISHRA SC, HIGHER EDUCATION

23	WITH WP(C)/7304/2019	LOKMAN ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM A A BEGUM Mr. A Baruah	SC, HIGHER EDU
24	MACApp./194/2016 WITH LCR (QUANTUM)	NATIONAL INSURANCE CO. LTD. Versus LILI HAZARIKA and 2 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.G RAHUL MR.R M DEKA MR. A K GUPTA (R1, R2) MR H J TAMULI (R1, R2)
25	WP(C)/3664/2017 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM and 8 ORS.	MR.R C SAIKIA MR.P KHATANIAR MR. A M AHMED MR G K SINGH MS.K SAIKIA MR. M K HUSSAIN MR K U AHMED MS R DEKA	MR. S AHMED SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION MD Y ALI SC, BTC
26	WP(C)/5394/2017 FIXED	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION MRSA VERMA SC, FINANCE
27	WITH WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
28	WITH WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
29	WITH WP(C)/5088/2019	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WITH WP(C)/5037/2020	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, FINANCE
31	WITH WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MRS. R DEVI	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPARTMENT SC, DIMA HASAO
32	WITH WP(C)/297/2021	DHANIRAM SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MD A A HUSSAIN	SC, ELEM. EDU SC, AG SR. GA, ASSAM SC, FINANCE
33	WITH WP(C)/336/2021	PRABIN SAIKIA AND 306 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
34	WITH WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
35	WITH WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE

36	WITH WP(C)/5082/2021	DINENDRA BRAHMA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, ELEM. EDU SC, BTC SC, FINANCE
37	WITH WP(C)/5202/2021	BHARATI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
38	WITH WP(C)/6031/2021	DILESWAR BORA AND 133 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	WITH WP(C)/6403/2021	PURNIMA HORE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	SC, ELEM. EDU MR. R BARPUJARI (SC, FINANCE)
40	WITH WP(C)/6575/2021	PAULAMI CHAKRABORTY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER	SC, ELEM. EDU SC, FINANCE
41	WITH WP(C)/2258/2022	ABDUL MALEK AND 29 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI MS. R DEVI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
42	WITH WP(C)/2360/2022	CHITTARANJAN GOGOI AND 38 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS MR. U GOSWAMI	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
43	WITH WP(C)/2390/2022	GIASUDDIN AHMED AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	WITH WP(C)/4499/2022	JANARDAN SARMA Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
45	WP(C)/8550/2018 B/O	SANDHYA RANI BISWAS Versus THE STATE OF ASSAM AND 7 ORS.	MR S SARMA MR. A SAXENA MS. J BORTHAKUR	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
46	WP(C)/5103/2019 FIXED	HUSSAIN AHMED BARBHUIYA Versus THE BOARD OF SECONDARY EDUCATION AND 5 ORS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. A M MAZUMDER	MR. T C CHUTIA MR. R MAJUMDAR (R-6) MR R DHAR (R-7,8) SC, SEBA

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022

9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4640/2022 FIXED, WITH LCR	MD. BAKTA JAMAL SK @ BHAKTA JAMAL @ BAKTA JAMAL Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4670/2022 FIXED	SHYAMALA BARMAN @ SHYAMALA DAS Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
HEARING				
3	WP(C)/4155/2018 FIXED, WITH LCR	NAJLINA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4433/2018	KAJAL MONDAL @ KAJAL BISWAS Versus THE UNION OF INDIA AND 8 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MS. G D CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/6011/2018 WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

6	WP(C)/3192/2019	ON THE DEATH OF MD. MOHIDUL ISLAM, HIS LEGAL HEIRS MANJUWARA KHATUN AND 4 OTHERS Versus THE UNION OF INDIA AND 8 ORS.	MRS R BEGUM MR. J AHMED MR. P RAHMAN MS A HUSSAIN MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/6247/2019 WITH LCR 2 NOS.	HAZRAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S U AHMED MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
8	WP(C)/6061/2019	HAZRAT ALI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S U AHMED MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
9	WP(C)/107/2020	MUSTT JARINA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S U AHMED MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/7135/2019 WITH LCR	SUPIA BIBI Versus THE UNION OF INDIA AND 7 ORS.	MRS. K DEVI MS R P BARUAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/8108/2019 WITH LCR	ARADHAONI MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/9012/2019 WITH LCR	NAIMAN BIBI @ NAIMAN KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/724/2021 WITH LCR	MUSSTT REJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S SUTRADHAR MR H ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/732/2021 WITH LCR	NASIMA ZINNAT SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3584/2021 WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	Review.Pet./32/2022 WITH WP(C)/3115/2016 (D/O), LCR	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/1953/2022 WITH LCR	MD. MOIN UDDIN CHOUDHURY @ MONI CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
18	WP(C)/7213/2018	KUTUB UDDIN CHOWDHURY Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
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12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 4

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./81/2020 WITH LCR, WP(C) 307/18(D/O)	MUSTT MAJIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./101/2020 WP(C)/971/2019 (Disposed) WITH LCR	MUSTT. GULJAN BIBI @ GULEBANU @ GULE KHATUN @ PULE KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. N A AHMED MR A ALI MR. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	Review.Pet./25/2021 WITH LCR WP(C)/7943/2016 (Disposed)	MUSSTT. ASIA KHATUN @ MUSSTT. ASIYA KHATOON Versus THE UNION OF INDIA AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	Review.Pet./28/2022 WITH WP(C)/5039/2019 (D/O)	REJIA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	I.A.(Civil)/954/2022 WITH Review.Pet./196/2019 (D/O), WP(C)/67/2018 (D/O) in Review.Pet./196/2019	MUSSTT. KHADEJA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. K KALITA	GA, ASSAM

STAY MATTERS

6	Review.Pet./97/2020 WITH WP(C)/4405/2019 (D/O), LCR	TASLIMA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022

8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday, 11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4198/2022 FIXED	SMTI. MEERA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA	SC, AG MR. S K MEDHI (r-3) SC, IWT
ADMISSION				
2	WP(C)/4547/2021 PART-HEARD, FIXED	SUBHASHISH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MR K PUJARI MS. K AKHTAR	MR. D DAS SR. ADV (r-6) GA, ASSAM MR. H N SARMA (R-2,4) MR. K MOHAMMED (r-6)
3	WP(C)/1867/2022 PART-HEARD, FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MR. N J KHATANIAR	MR. P K GOSWAMI (R-6) GA, ASSAM R SARMAH (R-6) MR H K NATH (R-6) MR J BORAH (R-6) SC, WPT AND BC
4	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
5	WITH Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY MR. S S ROY
	WITH I.A.(Civil)/1724/2021 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR Versus AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
6	WITH Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	

	WITH I.A.(Civil)/1727/2021 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
7	WITH Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	WITH I.A.(Civil)/1725/2021 in Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
8	WITH WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
9	WITH WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.
10	WITH WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
11	WITH WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
12	WITH WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
13	WITH WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
14	WITH WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
15	WITH WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
	WITH I.A.(Civil)/571/2022 in WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. V KUMAR	MR H GUPTA
16	WITH WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
17	WITH WP(C)/6235/2021	EX NO.JC-353659 NAIB SUBEDAR (CIPHER) NISHIT DEB CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	ASSTT.S.G.I.

18	WP(C)/630/2021 FIXED	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
19	WP(C)/3764/2021 FIXED	HIMANGSHU PATHAK AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED	ASSTT.S.G.I.
20	WITH WP(C)/3809/2021	SACHIN GOALA AND 5 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MD H R AHMED	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
ORDERS				
21	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B GOGOI MR P NAYAK ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
HEARING				
22	WP(C)/4518/2008	KALADHAR CHAUBEY Versus THE UNION OF INDIA and ORS	MR H BEZBARUA MS.D SAIKIA MR.K K GUPTA	C.G.C. MISSJ HUDA ASSTT.S.G.I.
23	WP(C)/150/2015 WITH LCR	THE UNION OF INDIA Versus KUMUD CHANDRA KALITA	MR.D K DEY MS.M PURAKAYASTHA	MR.H RAHMAN MS.P BURAGOHAIN MS.S SULTANA MR.J HUDA
	WITH MC/732/2015 in WP(C)/150/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	MR.D K DEY MS.M PURAKAYASTHA
24	WITH WP(C)/824/2015	KUMUD CH. KALITA Versus THE UNION OF INDIA and 3 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA	SC, NF RLYR1-4
25	WP(C)/5001/2015	NO.031522257 EX CONSTABLE GD UJJAL SINGHA Versus THE UNION OF INDIA and 3 ORS	MR.S NATH	C.G.C. MR. D C BORAH(R-1 to 4) ASSTT.S.G.I.(R1-4)
26	WP(C)/5008/2017	LALIMIYA CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
27	WP(C)/8048/2017 FIXED	ON THE DEATH OF JATIN CHANDRA SHARMA HIS LEGAL HEIRS Versus OIL INDIA LTD. and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MS.R BORA	MR.S N SARMA MR.S CHOUDHURY SC, OIL
	WITH I.A.(Civil)/1142/2021 in WP(C)/8048/2017	JATIN CHANDRA SARMAH Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, OIL
28	WP(C)/1585/2018	GITI KAKATI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM SC, GHC
29	WP(C)/4648/2018	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
30	WITH WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.

31 MACApp./153/2020
WITH LCR (QUANTUM)

NATIONAL INSURANCE CO. LTD
Versus
SRI SUSEN GOGOI AND 2 ORS

MR. R K BHATRA
MR D BHUYAN

MRS. K K CHOUDHURY (r-
2,3)

WITH

I.A.(Civil)/993/2020
in MACApp./153/2020

NATIONAL INSURANCE CO. LTD.,
Versus
SRI SUSEN GOGOI AND 2 ORS.

MR. R K BHATRA
MR D BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,11th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4775/2022 FIXED	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
ORDER (STAY VACATING)				
2	I.A.(Civil)/636/2022 FIXED in WP(C)/2287/2021 WITH WP(C)/2287/2021	INDIAN OIL CORPORATION LTD AND 9 ORS Versus BINEET PANDEY BINEET PANDEY Versus INDIAN OIL CORPORATION LTD AND 9 ORS	GA, ASSAM MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR H K DAS GA, ASSAM MR. A R SIKDAR MR M AHMED (R-9) MR. M H TALUKDAR MR. S I TALUKDAR SC, I O C
ADMISSION				
3	WP(C)/6224/2018 PART-HEARD, FIXED WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS. THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN SC, GMC	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B MR. N N B CHOUDHURY
4	WP(C)/2337/2021 WITH RECORDS, B/O	ROBIN DUTTA AND 3 ORS Versus THE ADDITIONAL DEPUTY COMMISSIONER AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM

5	WP(C)/3668/2022 FIXED	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
	WITH I.A.(Civil)/2077/2022 in WP(C)/3668/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus UTTAM KUMAR DAS	MR P SHARMAH	MR. M DAS
6	WP(C)/3509/2021	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC
		ORDERS		
7	WP(C)/4102/2022 CAVT. NO.06642/022, FIXED	MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS S Z HAYAT MR. A AHMED M ALOM FOR CAVEATOR
		HEARING		
8	WP(C)/5131/2015 FIXED	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
9	WP(C)/224/2021 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MS. L BORGHAIN MR. A SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,11th August 2022]

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[AT 3:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	CrI.A./195/2019 AT 3:00 P.M.	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM AND 9 ORS Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	SC, CBI
	WITH I.A.(CrI.)/168/2020 in CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS.	MR. M SARANIA MD. S U AHMED	SC, CBI
	WITH I.A.(CrI.)/238/2020 in CrI.A./195/2019	RANJAN DAIMARI @ D.R. NABLA @ LASDUM @ LOUDUM Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS	MR. M SARANIA	SC, CBI
	WITH I.A.(CrI.)/270/2020 in CrI.A./195/2019	RAJENDRA GOYARI @ RAJEN @ RIFIKHANG Versus THE CENTRAL BUREAU OF INVESTIGATION AND 9 ORS.	MR. M SARANIA MD. S U AHMED	SC, CBI
2	CrI.A./154/2019	MATHU RAM BRAHMA @ MUDAI AND 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR	SC, CBI
<u>MOTION</u>				
3	Cont.Cas(C)/158/2022	THE GAUHATI HIGH COURT(PRINCIPAL SEAT) EMPLOYEES ASSOCIATION Versus SRI SAMIR KUMAR SINHA	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. D NATH SR. GA, ASSAM

ORDERS

4	WP(C)/4908/2020 FIXED	HIGH COURT BAR ASSOCIATION, Versus THE GAUHATI HIGH COURT, GUWAHATI AND 7 ORS.	MR. C T. JAMIR MR. L WAPANG MR. I LONGJEM	MR S DUTTA (R-5) MR S S DEY MS. S. MOCHAHARI (R-5) MR. S DUTTA (R-5) MS S DAS (R-4) SC, GHC GA, NAGALAND
	WITH			
5	WP(C)/4909/2020	SMT. T. TILILA SANGTAM Versus THE GAUHATI HIGH COURT AND 6 ORS.	MR. C T. JAMIR MR. L WAPANG	MR S S DEY MS S DAS (R-4) SC, GHC SC, NAGALAND
	WITH			
6	WP(C)/4910/2020	QHETO A. CHOPHY Versus THE GAUHATI HIGH COURT AND 6 ORS.	MR. N MOZHUI	MR S S DEY MS S DAS (R-4) SC, GHC GA, NAGALAND
			HEARING	
7	CrI.A./245/2018 WITH LCR(KEPT IN SECTION), P.B.-4	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	WITH			
8	CrI.A./244/2018	L. JITEN SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
	I.A.(CrI.)/16/2019 in CrI.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
9	CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR D K MISHRA MR. S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
	I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH			
10	CrI.A./261/2018	INAOCHA SINGH Versus NIA	MR D K MISHRA MR S K SINGHA MR. B PRASAD MR P J BORAH MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/2380/2021 IN WP(c) 5559/14 REV. PET. 125/19 REV. PET. 131/19 WP(c) 3999/14(ALL D/O), B/O in WP(C)/5559/2014	DEBEN KALITA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
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ADMISSION

2	WP(C)/3491/2015 FIXED	MISS. SIKHA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR.J ABEDIN MR.M ISLAM MR.K I MAJUMDAR	GA, ASSAM(R2) MR.A K THAKUR MRS.D SHARMAR-3 and 4 MR. P P BORTHAKUR (r-3,4) MR.B KALITA(R-3 & 4) MAYUR DAS (r-3,4) MS IVY HUSSAIN (r-3,4) MS A HUSSAIN (r-3,4) SC, PERSONNEL DEPT.
3	WP(C)/4694/2018 FIXED	KARUNA KANTA NATH AND 96 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR. A ROSHID (R-6,7,8,9,10) MS. M R DEVI (R-6,7,8,9,10) SC, REVENUE
WITH				
4	WP(C)/5113/2018	ABU SHAMA SK. AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
WITH				
5	WP(C)/5138/2018	SANKAR ROY AND 125 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
WITH				
6	WP(C)/5194/2018	DILIP KUMAR ROY AND 19 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE

7	WITH WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
8	WITH WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR D SAIKIA MR. MD S HOQUE MS A BORAH	GA, ASSAM SC, REVENUE
9	WITH WP(C)/5588/2018	ABUL KALAM AZAD AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R3) SC, REVENUE (R1,2,4AND5)
10	WITH WP(C)/7942/2018	AYNAL HOQUE AND 36 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM SC, REVENUE
11	WITH WP(C)/2616/2019	NABULLAH SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1,2,4AND5) MR. R BORPUJARI (SC, REVENUE DEPT.)
12	WITH WP(C)/8409/2019	KAMALA KANTA DAS AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M MONDAL	GA, ASSAM SC. REVENUE
13	WP(C)/5374/2020 B/O	JORNA DAS @ JORNA RANI DAS Versus COMMISSIONER OF EXCISE AND CUSTOMS AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. B SAHARIA (R-5,6) B. PATHAK (R-5,6) SC, CENTRAL EXCISE CUSTOMS SC, CGSC
14	WP(C)/2192/2021 FIXED	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MS. N SULTANA (R NO.6)
15	WP(C)/3547/2021 FIXED	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
16	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
ORDERS				
17	Cont.Cas(C)/587/2016 FIXED (PERSONAL APPEARANCE)	FORCE NO CONSTABLE 01SF0817766 ANANDA CHANDRA ROY Versus S. K. BHAGAT and ORS.	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR A DASGUPTA MR. S C BISWAS MS A DAS MR. B DAS
18	WITH WP(C)/7013/2018	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY
19	Cont.Cas(C)/515/2018 BY SLIP	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)
20	Cont.Cas(C)/314/2022 FIXED (PERSONAL APPEARANCE)	SAFIQUR RAHMAN Versus JISHNU BARUA AND 4 ORS.	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM	MR D KALITA MR. D NATH

HEARING

21	WP(C)/1152/2013	MD. AFSAR ALI MONDOL Versus THE STATE OF ASSAM AND 6 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A AHMED	MR.C BARUAH GA, ASSAM SC, AG MR.U K NAIR SC, FINANCE SC, PENSION MR.A VERMA
22	WP(C)/1686/2014 WITH LCR	KESHAB BORAH Versus THE MANAGEMENT OF BETJAN TEA ESTATE and ANR.	MR. S N TAMULI	MR.C BARUAH MR. B BARUAH (R-1) MR S HUSSAIN (R-1)
23	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
	WITH			
24	WP(C)/3014/2015	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
25	WP(C)/1564/2015	HARI MOHAN DHARIKAR Versus DISCIPLINARY AUTHORITY AND DEPUTY GENERAL MANAGER OandC- NW-1 and 4 ORS	MR.A K PURKAYASTHA MR.B K JAIN MS.P C B NAIR MS.R KALITA MS.S DAS	MR.L TALUKDARR-1 to 5 MR. K K DEY MS.M DAS(R-1 to 5) MR.G DAS(R-1 to 5) MR.B DAS(R-1 to 5) MR V K BAROOAH
26	WP(C)/6368/2016	RUPNATH BORDOLOI Versus THE UNION OF INDIA and 4 ORS	MR.S NATH MR.R DHAR	C.G.C. MR.B CHAKRAVARTY(R- 1-4) MRS.A DASS ASSTT.S.G.I.
27	WP(C)/565/2017	BAIJANTI BALA BORO Versus THE STATE OF ASSAM and 4 ORS.	MR. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MS. H B BARUA	MR. C BARUAH GA, ASSAM SC, AG MR. S DEKA (LEGAL AID COUNSEL (R-5)) MR. K K DEKA
28	WP(C)/4118/2017 FIXED	ABDUL KADER Versus THE STATE OF ASSAM and 3 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, FINANCE(MR. B GOGOI) SC, PWD
29	MACApp./947/2018 WITH LCR (QUANTUM)	SHAHINUR KHATUN Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. A DUTTA MRS. P M DUTTA
30	WP(C)/9560/2019 FIXED	UMA KANTA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G P BHOWMIK MR R HAZARIKA MRS. M HORE	MR P KOULI MR DEBA SARMAH MS N SHYAM SC, AGRI. DEPARTMENT

STAY MATTERS

31	WP(C)/5430/2016	MISS MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR. A PHUKAN, SC, GAD MR.D GOGOIR- 6and7 MR.S BORTHAKUR(R- 6&7)
	WITH			
32	WP(C)/6730/2016	MRS BORNALI DUTTA CHANGMAI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR. A PHUKAN, SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
COMPRISING OF HONOURABLE MR. JUSTICE M.R.
PATHAK AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1939/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MR. P K GARODIA MR D SARMA	PP, ASSAM
2	Bail Appln./1947/2022	UTPAL BORA Versus THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
3	Crl.Pet./786/2022	ANITA DEY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. A K DAS	PP, ASSAM
4	Crl.Pet./787/2022	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
5	Crl.Pet./788/2022	SABBIR AHMED Versus THE STATE OF ASSAM	MR. D K BAGCHI	PP, ASSAM
6	Crl.Pet./790/2022	SAMSUL HOQUE @ SAMSUL ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MD. S U AHMED R L CHUTIA	PP, ASSAM
7	Crl.Pet./791/2022	ADIL KHAN Versus UNION OF INDIA AND ANR.	MR. N K KALITA MS. M D BORAH MR R B GOSWAMI	ASSTT.S.G.I.
8	AB/2244/2022	KRISHNA KANTA ROY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
9	AB/2246/2022 B/O	BETTERFUL LANONG Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

10	AB/2252/2022	HACHIBUR RASHID SARKAR AND ANR. Versus THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K H SAIKIA MR. K M MAHANTA MR S GAUTAM	PP, ASSAM
11	AB/2254/2022	AMZAD ALI Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH	PP, ASSAM
12	AB/2255/2022	DR. SUJOY KUMAR DEBNATH Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

BAIL HEARING (BA)

13	Bail Appln./1774/2022 FIXED	NILAM DEKA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
14	Bail Appln./1826/2022 FIXED	SATTAR ALI Versus THE STATE OF ASSAM	MR M A MONDAL MR. A ISLAM	PP, ASSAM
15	Bail Appln./1844/2022 FIXED	MEHABUB ALOM @ MEHBUB ALOM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN	PP, ASSAM
16	Bail Appln./1856/2022 FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
17	Bail Appln./1861/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY MR. M ALI MS. K DEKA	PP, ASSAM
18	Bail Appln./1863/2022 FIXED	MS. SABINA SULTANA Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM

BAIL HEARING

19	AB/3892/2021 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
20	AB/1040/2022	TILAK DEB Versus THE STATE OF ASSAM	MS. J BAISHYA MR F HAQUE MR A HUSSAIN	PP, ASSAM
21	AB/1107/2022 FIXED	SHAFIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
22	AB/1457/2022	MAJARUL HUSSAIN Versus THE STATE OF ASSAM	MR S H SIKDAR	MR. J ALI MR. S HAQUE PP, ASSAM
23	AB/1565/2022 FIXED	NIJAMUL HASSAN Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
24	AB/1583/2022 FIXED	KAUSHIK RAI AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
25	AB/1824/2022 FIXED	HAMIDA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED MS. S CHAKRABORTY	PP, ASSAM
26	AB/1830/2022	ABDUL MUTALEB @ MOTLEB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
27	AB/1836/2022 FIXED	JAKIR HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	PP, ASSAM

28	AB/1857/2022	MANASHI CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. M K SARMA MR. J DEKA MR. P TELI B KRISHNA	PP, ASSAM
29	AB/1896/2022 FIXED	SATTAR ALI AKAND AND 4 ORS. Versus THE STATE OF ASSAM	MR. A ISLAM	PP, ASSAM
30	AB/1908/2022 FIXED	MOZIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI MR. R ISLAM	PP, ASSAM
31	AB/1981/2022 FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
32	AB/1997/2022 FIXED	ABDUS SELIM SK @ SELIM UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM

ORDERS

33	I.A.(CrI.)/420/2022 BA 908/2022(D/O) in Bail Appln./908/2022	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
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HEARING

34	CrI.A./29/2016 WITH LCR 6 FILES, FIXED	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM
35	CrI.Rev.P./2/2018 WITH LCR 3 FILES	ARATI DEKA Versus THE STATE OF ASSAM	MR. B SARMAH MR. S BARMAN MS. D SALOI	GA, ASSAM MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
36	CrI.Pet./610/2021 WITH LCR 1 FILE, FIXED	MAJOR (NOW LT. COL) ZAMEER AHMED KHAN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K D CHOUDHURY	MR A HAWARI(R-3 & 4) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
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16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1938/2022	SAMRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. B CHETRI MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY	PP, ASSAM
2 Bail Appln./1940/2022	ALOK KUMAR Versus C B I	MR R K MOUR MS. J BHATTACHARJEE	MR. S C KEYAL SC, CBI
3 Bail Appln./1941/2022	DIBON DEKA @ DIBAN DEKA Versus THE STATE OF ASSAM	MR D K MISHRA MR. B PRASAD MR D NANDI MR P J BORAH	PP, ASSAM
4 Bail Appln./1942/2022	MOKBUL ALI @ MAKBUL ALI AND ANR. Versus THE STATE OF ASSAM	MR A K AZAD MR. T K MISRA	PP, ASSAM
5 Bail Appln./1943/2022	ASHADUL ISLAM @ HOQUE Versus THE STATE OF ASSAM	MR. D F A AHMED MR. J LASKAR MR R DAS	PP, ASSAM
6 Bail Appln./1944/2022	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
7 Bail Appln./1945/2022	MD. HASIM ALI @ KENJUL ALI @ SIKA Versus THE STATE OF ASSAM AND ANR.	TUN RAJKHOWA	PP, ASSAM
8 Bail Appln./1946/2022	SMT. PINKI CHETIA DAS @ PINKI SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
9 Bail Appln./1948/2022	BILLAL UDDIN Versus THE STATE OF ASSAM	MR. S ZAMAN MR. M ALAM	PP, ASSAM
10 Bail Appln./1949/2022	SUBODH SAHA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM

MOTION

11	Tr.P.(CrI.)/17/2022	MAINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S HOQUE MR. S RAHMAN	PP, ASSAM
12	Tr.P.(CrI.)/24/2022	MADHAB KUMAR DAS Versus PRATYUT PRATIM GOGOI	MR. R SARMA MRS. S D SAIKIA	
13	AB/2243/2022	KANTIMOY BHATTACHARJEE Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
14	AB/2245/2022	ABUL HUSSAIN @ ABUL MISTRI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
15	AB/2247/2022	RAFIK KHAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR. N HUSSAIN	PP, ASSAM
16	AB/2251/2022	AJOY SARMAH Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
17	AB/2253/2022	NITUL GOGOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
ADMISSION				
18	CrI.Pet./6/2022 WITH LCR 3 FILES(WITH CASE DIARY), FIXED	BIDYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. U DUTTA PP, ASSAM
19	CrI.A./178/2022	CHAMPA CHOUHAN Versus THE STATE OF ASSAM AND ANR	MR. N M DUTTA	PP, ASSAM
20	CrI.A./179/2022	UTTAM KUMAR MANDAL. Versus THE ASSAM OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
21	CrI.Pet./504/2022 WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR. M PHUKAN MR. R R KAUSHIK	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
BAIL HEARING (BA)				
22	Bail Appln./691/2022 WITH CASE RECORD, FIXED	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI Versus THE NCB	MRS R BEGUM MS. M DEVI	SC, NCB
23	WITH Bail Appln./683/2022	ACHCHELAL SAHANI@ AKSHAYLAL SAHANI Versus THE NCB	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, NCB
24	Bail Appln./1058/2022	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
25	WITH Bail Appln./1580/2022	NURUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
26	Bail Appln./1516/2022 WITH CASE RECORD	MD. JAKIR HUSSAIN Versus NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
27	Bail Appln./1559/2022 FIXED.	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S AHMED MS. M KHATUN	PP, ASSAM
28	Bail Appln./1630/2022 FIXED.	MOJIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM

29	Bail Appln./1652/2022 FIXED	BIRAJ CHANGMAI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
30	Bail Appln./1776/2022 FIXED	RUP MADHURJYA DAS @ ABHIMANYU DAS Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
31	Bail Appln./1780/2022 FIXED	RAJA ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
32	Bail Appln./1795/2022 FIXED	HABIYA AHMED Versus THE STATE OF ASSAM	MR M CHOUDHURY M. MONDAL	PP, ASSAM
33	Bail Appln./1836/2022 FIXED	SHUKLESHWAR LASKAR Versus THE UNION OF INDIA	MS. B MAHANTA MR. P K SARMA MS. B BHUYAN MS R SAHIN MS. M BARUAH	MR. S C KEYAL SC, DRI

BAIL HEARING

34	AB/193/2022	SHOHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
35	AB/350/2022	SOFIKUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
36	WITH AB/351/2022	ABDUL AJID SHEIKH Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
37	WITH AB/1180/2022	KAMARUZZAMAN SK Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
38	AB/823/2022	AMANUL HAQUE Versus THE STATE OF ASSAM	MR. M R Z CHOUDHURY S YESMIN N AHMED MD. H BHUYAN	PP, ASSAM
39	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
40	AB/988/2022	DHANANJAY PRATAP SINGH AND ANR Versus THE STATE OF ASSAM	MS P MISHRA T RAMCHIARY	PP, ASSAM
41	AB/1290/2022	NUR ISLAM @ NURISHLAM Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
42	AB/1316/2022	NURMAHAMMAD ALI Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
43	AB/1928/2022 FIXED	MD. SHABIR KHAN Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
44	AB/2067/2022 FIXED	RAKESH DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
45	AB/2190/2022 FIXED	MD. JAAN ALI Versus THE STATE OF ASSAM	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM

46 **WITH**
AB/1916/2022 MUZAMMIL ISLAM MR P K DAS PP, ASSAM
Versus MR. M BARUAH
THE STATE OF ASSAM

ORDERS

47 CrI.A./210/2021 UJJAL JYOTI BORAH @ BABU MR. R GOSWAMI PP, ASSAM
WITH LCR 4 FILES, B/O **Versus** MS. U BHATTACHARYYA
THE STATE OF ASSAM MS. R DEVI

WITH

I.A.(CrI.)/550/2021 SRI UJJAL JYOTI BORAH @ BABU MR. R GOSWAMI PP, ASSAM
in CrI.A./210/2021 **Versus** MS. U BHATTACHARYYA
THE STATE OF ASSAM MS. R DEVI

48 I.A.(CrI.)/239/2021 DEOKI NANDAN KANOI MR. S K KEJRIWAL SC, A S E B
WITH LCR 4 FILES, FIXED **Versus** MS. S KEJRIWAL PP, ASSAM
in CrI.A./210/2018 THE STATE OF ASSAM AND ANR.

WITH

CrI.A./210/2018 SRI DEOKI NANDAN KANOI MR K AGARWAL SC, A S E B
Versus MR. S K KEJRIWAL PP, ASSAM
THE STATE OF ASSAM AND ANR MS. S KEJRIWAL
MR. D K CHOMAL

49 Tr.P.(CrI.)/9/2022 JINA BEGUM MR MINTU SAIKIA MR S N KRISHNATRAYA
B/O **Versus** MR R YASIN
THE STATE OF ASSAM AND ANR PP, ASSAM

HEARING

50 CrI.Pet./446/2018 VIKRAM GOGOI MR. P MAHANTA MR H BURAGOHAIN (R2)
Versus MR. R B GOHAIN MR. A C BURAGOHAIN (R2)
THE STATE OF ASSAM AND ANR MR. P BORGOHAIN MISS. M BORAH (R2)
PP, ASSAM

51 CrI.A./58/2020 MANJU BEGUM MR R K MOUR PP, ASSAM
WITH LCR (THREE FILES) **Versus** MR. B DEKA
THE STATE OF ASSAM AND ANR MR P DAS

WITH

I.A.(CrI.)/149/2020 MANJU BEGUM MR R K MOUR PP, ASSAM
in CrI.A./58/2020 **Versus** MR. B DEKA
THE STATE OF ASSAM AND ANR MR P DAS

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3160/2012 FIXED	SMTI HIMANI SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. B C DAS MR.P K ROY MR.S SARMA MR J H SAIKIA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	GA, ASSAM MRS.V L SINGH MR.T K BHUYAN(R-5) MR.S K DEKA(R-5) MR.S SHARMAR-5 MR.J DEKA(R-5) SC, REVENUE
	WITH MC/1562/2014 in WP(C)/3160/2012	SARASENDU SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	GA, ASSAM MRS.V L SINGH SC, REVENUE
	WITH MC/2612/2014 in WP(C)/3160/2012	SARADINDU SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	GA, ASSAM MRS.V L SINGH SC, REVENUE
2	WP(C)/8498/2018 FIXED	BORSHA BORTHAKUR AND ANR. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. P MAJUMDAR	MS N NATH (R1, R2) MR. M DUTTA (R1, R2)
3	WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE

4	WP(C)/2956/2022 CAVT. NO.04662/022, FIXED	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH SC, GMC SC, REVENUE
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./1627/2022 FIXED	ANJAN NATH Versus THE STATE OF ASSAM	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	PP, ASSAM
<u>ORDERS</u>				
6	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
7	I.A.(Civil)/2227/2022 WP(C)/3868/2022 (Disposed), B/O in WP(C)/3868/2022	THE SOUTH SALMARA MANKACHAR ZILLA PARISHAD Versus SOKINA KHATUN AND 8 ORS.	MS. N S THAKURIA MR. G K THAKURIA	SC, P AND R.D. SC, P AND R.D.
8	I.A.(Civil)/2262/2022 FIXED in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
	WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
9	WP(C)/3665/2017 WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.

	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
10	WP(C)/2425/2022 FIXED	M/S RSM INFRA PROJECTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A DHAR MD F FARIDI	SC, PWD
		HEARING		
11	WP(C)/7322/2015 FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
12	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAJ MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
13	MACApp./38/2016 WITH LCR (QUANTUM)	SRI PINKI CHOUHAN Versus SRI ACHYUT BAISHYA and 2 ORS	MR.R S CHOUHAN	MS. C MOZUMDAR MR. S P SHARMA
14	WP(C)/8674/2018 FIXED	M/S TRIBENI MATCHYA JIBI SAMABAI SAMITEE LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, CO OP GA, ASSAM MS F AHMED (R8) MR. T ISLAM (R8) MS. M AHMED (R8)
15	WITH WP(C)/8195/2017 CAVT. NO. & 1676//17	M/S. NO. 5 SONAI NADI PART-III FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.M SARMA MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN MR.M K CHOUDHURY	DR.B AHMED SC, CO-OP. GA, ASSAM MR.T ISLAM MS.F AHMED FOR CAVEATOR
16	WP(C)/3185/2019	KARRI BABU RAO AND ANR. Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPN. AND 2 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, GMC SC, GDD
17	WITH WP(C)/1822/2013	K. NAIDU and 29 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH MRA K RAI	MR.D SAIKIA MS.D SINHA MR.S BORA ASSTT.S.G.I. SC, GMC
18	WITH WP(C)/1265/2015	POLICE BHAGAT Versus THE UNION OF INDIA and 7 ORS	MR.B SHARMA MS.P BARUAH MR.K SINGHA MS.B GOGOI MR.D GOGOI MR.N BORAH MR H HOQUE MS.A BARMAN	GA, ASSAM C.G.C. MR.S BORA MS.B DAS ASSTT.S.G.I. SC, GMC
		STAY MATTERS		
19	WP(C)/3006/2022	PAWAN KUMAR AGARWALA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR H GUPTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2249/2022	LAILY BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM
2	AB/2250/2022	NAYAN KRO Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
<u>ADMISSION</u>				
3	WP(C)/6884/2017 FIXED	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY
4	Crl.Pet./999/2018 FIXED	BAKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. JUNM LASKAR	MR. M H RAJBARBHUIYAN (R2-R6, R8) MR. W RAHMAN (R2-R6, R8) MS. S RASUL (R2-R6, R8) PP, ASSAM
5	Crl.Pet./584/2021 WITH LCR 2 FILES, FIXED	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM
6	Crl.Pet./585/2021 WITH LCR 2 FILES, FIXED	BIJOY CHANDRA PAUL Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./1838/2022 FIXED	ABDULLA AHMED @ MOINA Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
8	Bail Appln./1858/2022 FIXED	AJARUDDIN BORBHUYAN @ AZHARUDDIN BARBHUYAN Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM

BAIL HEARING

9	AB/2647/2021 FIXED	PRIYAM DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
10	AB/3793/2021 FIXED	A K SAMSUL ALOM @ MAZARBHUIYA@ SAMSUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
11	AB/4283/2021	PARAG KUMAR DEKA Versus STATE OF ASSAM	MR. G PATOWARY MR. T BARUAH	PP, ASSAM
12	AB/453/2022 FIXED	KIRAN GOGOI Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
13	AB/767/2022	MADHUPRIYA DASGUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MR. N AHMED MR. D HUSSAIN MR. R A CHOUDHURY MS F AHMED MR. R A MAZUMDER	MR S DAS MR K DEKA PP, ASSAM
14	AB/1021/2022 FIXED	LILA DHAR AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
15	AB/1166/2022 FIXED	JESIM AKHTAR @ JESIM AHMED Versus THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
16	AB/1328/2022 FIXED	KAMAL BORAH Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
17	AB/1564/2022 FIXED	MOJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
18	AB/1686/2022 FIXED	BHASKAR JYOTI SARMA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS	PP, ASSAM
19	AB/1777/2022 FIXED	MALEKUDDIN SHEIKH @ MALEKUDDIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
20	AB/1905/2022 FIXED	TARANGA KISHOR BORAH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
21	AB/1919/2022 FIXED	BIJU THAPA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
22	AB/1925/2022 FIXED	KRIPAMOY SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
23	AB/1934/2022 FIXED	DURLOV BORO Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
24	AB/1985/2022 FIXED	IFTAKUR RAHMAN Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
25	AB/1986/2022 FIXED	JINA BEGUM Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
26	AB/2093/2022 FIXED	IFTAKUR RAHMAN Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<u>ORDERS</u>				
27	CrI.L.P./47/2022 in CrI.A./5171/2022	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA MR. K OJHA MR. R RAHMAN	PP, ASSAM

	WITH CrI.A./5171/2022 (Filing Number)	HARE KRISHNA DAS Versus THE STATE OF ASSAM AND ANR (F)	MR. N B P SINGHA	
28	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018 WITH I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS	
		NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY
HEARING				
29	CrI.Pet./848/2016 FIXED	HITESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR	MR.K N CHOUDHURY MR.M MAHANTA MR.T DEURI	PP, ASSAM(R1\)
30	CrI.Rev.P./381/2018 WITH LCR 3 FILES, FIXED	ANWAR ALI Versus SUMIT DAS AND ANR.	MR. B DEKA MR. P JAIN MR. B P CHANGMAI	MR D SARMA (R1) PP, ASSAM MS. B SARMAH (R1)
31	CrI.A./309/2019 WITH LCR 6 FILES(PHOTOCOPY), P.B.-3, FIXED WITH I.A.(CrI.)/321/2021 in CrI.A./309/2019	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR	MS B M BHUYAN MR. I CHOUDHURY MR. B HALDAR MR R L CHUTIA	PP, ASSAM
32	CrI.Pet./518/2021 WITH LCR 2 FILES, FIXED	PRASANTA BHUYAN @ SUSHIL BHUYAN Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MR R L CHUTIA	PP, ASSAM
33	CrI.Pet./519/2021 WITH LCR 2 FILES	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. M P SARMA MS. B M CHHETRI	PP, ASSAM
34	CrI.Pet./519/2021 WITH LCR 2 FILES	BINDITA SEN Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. JYOTIRMOY ROY MR. R C DAS MR. T DEURI MS T WAPANGLA MR. C. SHIL	MR. S AHMED (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
34	CrI.Rev.P./4/2022 WITH LCR 1 FILE, FIXED	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
35	CrI.Rev.P./84/2022 WITH LCR 2 FILES	MD. ABDUL MATLEB Versus MUSSTT ABIDA ASGORI AND ANR	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	MR. R ALI (r-1,2) MR S ALI (r-1,2) MR M Z SHAH (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022

12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/449/2019 in MACApp./11942/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./11942/2018 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR		
2	I.A.(Civil)/2023/2019 in MACApp./7092/2019	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
	WITH MACApp./7092/2019 (Filing Number)	SMTI. SEPTEMI SANGMA Versus UNITED INDIA INSURANCE CO. LTD AND ANR		
3	I.A.(Civil)/2366/2019 in MACApp./5696/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BHATTACHARYYA (R-1,2) MR. S SINGH (R-1,2)
	WITH MACApp./5696/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. TUNU DAS AND 3 ORS		
4	I.A.(Civil)/2770/2019 in MACApp./9292/2019	M/S. NEW INDIA ASSURANCE COMPANY LIMITED, Versus SRI BHOLA KURMI AND 3 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. M DUTTA MS S SARMA
	WITH MACApp./9292/2019 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI BHOLA KURMI AND 3 ORS		
5	I.A.(Civil)/3183/2019 in MACApp./16287/2018	ORIENTAL INSURANCE COMPANY LTD., Versus SMTI. RENUMAI DEVI AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. C SHARMA	

	WITH MACApp./16287/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI RENUMAI DEVI AND 4 ORS		
6	I.A.(Civil)/3441/2019 in MACApp./11579/2018	SRI PABAN DAS Versus SRI KULDIP SARMA AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE
	WITH MACApp./11579/2018 (Filing Number)	SRI PABAN DAS Versus SRI KULDIP SARMA AND 2 ORS		
7	I.A.(Civil)/3770/2019 in MACApp./13812/2019	ON THE DEATH OF HASINA BEGUM, HER LEGAL HEIRS RUBUL ALI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. K M HALOI MR. U K DAS MS. B D SARMAH	
	WITH MACApp./13812/2019 (Filing Number)	ON THE DEATH OF HASINA BEGUM HER LEGAL HEIRS RUBUL ALI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS		
8	I.A.(Civil)/3825/2019 in MACApp./13930/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS	MRS. B ACHARYA MR. A ACHARYA	MR. I A TALUKDAR(R1,2)
	WITH MACApp./13930/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS		
	WITH I.A.(Civil)/13935/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus MOSTT. NURJAHAN BEWA AND 7 ORS		
9	I.A.(Civil)/3894/2019 in MACApp./13393/2019	SMTI REKHA SINGH Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS.	MR. P K MAZUMDAR MS. S BHATTACHARYYA	MR SISHIR DUTTA MR. K K BHATTA MS. M CHOUDHURY MS R DEVI
	WITH MACApp./13393/2019 (Filing Number)	SMTI REKHA SINGH Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS		
10	I.A.(Civil)/1327/2020 in MACApp./2805/2020	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS	MR. S ROY MR. M H LASKAR	MR S DUTTA
	WITH MACApp./2805/2020 (Filing Number)	PURNIMA NATH AND 3 ORS Versus NAZIM UDDIN AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022

11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	Arb.A./9/2022 B/O	MANAS TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. M K GOGOI MR. S K GUPTA	
	WITH I.A.(Civil)/1752/2022 in Arb.A./9/2022	MANAS TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
2	Arb.A./10/2022	RITESH KUMAR TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	
	WITH I.A.(Civil)/1990/2022 in Arb.A./10/2022	RITESH KUMAR TIBREWALA Versus SANJAY KUMAR JAIN AND ANR.	MR. O P BHATI MR. A PARVEZ MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	
3	MACApp./465/2022 FIXED	JUNU KOCHARI @ KACHARI AND 4 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS.	MR. A R AGARWALA	

ORDERS

4	RSA/197/2011 WITH LCR, B/O	SOMED ALI Versus ON THE DEATH OF AJAHAR UDDIN HIS LEGAL HEIR SMTI. NURJAHAN (WIFE) AND ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.H ALI	MD F H LASKAR MD F H LASKAR MS. S B CHOUDHURY MR.B I KHAN
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5	I.A.(Civil)/1079/2020 FIXED in MACApp./4331/2020 WITH MACApp./4331/2020 (Filing Number) WITH I.A.(Civil)/4334/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. GOURI BARMAN AND 5 ORS NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. GOURI BARMAN AND 5 ORS NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. GOURI BARMAN AND 5 ORS	MR. S DUTTA MR S DUTTA MR. S DUTTA	MR. N ALAM (R1-R4) MR. S ISLAM (R1-R4)
6	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
<u>HEARING</u>				
7	Crl.A./84/2021 PART-HEARD, WITH LCR 6 FILES WITH I.A.(Crl.)/535/2021 in Crl.A./84/2021 WITH Crl.A./87/2021	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR. MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN MS. S K NARGIS MS. A MESEN	PP, ASSAM PP, ASSAM
8	Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
9	RSA/180/2009 WITH LCR WITH RSA/179/2009	ON THE DEATH OF RAMASIS GUPTA HIS LEGAL HEIR SMT BODAMI DEVI Versus BANI KAKATI and 2 ORS RAMASIS GUPTA Versus BANI KAKATY and 2 ORS	MR.S S DEY MR.M NATH MR.D P BORAH MS.R R DEY MR.S S DEY MR.M NATH MR.D P BORAH MR.A ROY MS.R R DEY	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII MR.P J SAIKIA MR.A K GUPTA MS.M KECHII
11	RSA/92/2014 WITH LCR WITH I.A.(Civil)/223/2019 in RSA/92/2014	ABDUL REJAK and ANR. Versus ABUL HUSSAIN and 5 ORS. MD. ABDUL REJAK AND ANR Versus MD. ABDUL HUSSAIN AND 4 ORS.	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR MR. A C SARMA MR. B HALDAR	MR.A R SIKDAR(R- 3(i)to3(vii)) MRA K AHMEDR-3ito3vii MR.M H TALUKDAR(R- 3(i)to3(vii)) MS.M DEKA(R-3(i)to3(vii)) MR. A R SIKDAR
12	RSA/115/2014 WITH LCR	GOBINDA KALITA and 2 ORS. Versus SARAT CH. KALITA	MR.B K BHAGAWATI MR.C C DEKA	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.H BAILUNG
13	RSA/28/2016 WITH LCR	SRI HIMEN BORTHAKUR Versus SRI PULOK MONI SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKATI

STAY MATTERS

14	CRP/346/2016 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MS. MANJUR AHMED and ANR.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR. M KHAN(R-2) MR J RAHMAN(R-2)
15	CRP/68/2021	RAMKHELAYAN RABIDAS @ RAMKHELAUN RABIDAS Versus KALU NGGAILIU RONGMAI AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	MR. L R MAZUMDER (R-1 TO 5) MR. A Z AHMED (R-1 TO 5) MR S SARMAH

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
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14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 11th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./453/2022 FIXED	SRI BIREN HAZARIKA Versus SRI RAJU DOIMARI AND 2 ORS	MR. R BARUAH	
2	MACApp./467/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI UNMEKH GOGOI @ BISHAL GOGOI AND ANR	MR. R K BHATRA MR. A LAHKAR	
FOR HEARING U/O XLI RULE II C.P.C.				
3	SAO/2/2022 B/O	ABDUL HASAN AND ANR. Versus UCO BANK	MR M H AHMED MS N SULTANA	
	WITH I.A.(Civil)/2145/2022 in SAO/2/2022	ABDUL HASAN AND ANR. Versus UCO BANK	MR M H AHMED MS N SULTANA	
ORDERS				
4	Review.Pet./74/2022 in RSA/46/2014 (D/O), FIXED	JAHANARA BEGUM @ JAHANARA AHMED Versus SUFIA KHATUN AND 10 ORS.	MR M J QUADIR MR. K MIRA S I AKAND	
5	I.A.(Civil)/2124/2022 FIXED in RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS	
	WITH RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	DR. B AHMED DR. B AHMED MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH I.A.(Civil)/2509/2019 in RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	

HEARING

6	RSA/157/2014 WITH LCR	SUBHAS PAL Versus WEST BENGAL MANUFACTURING CO. P LTD. and ANR.	MR.R GOSWAMI MR.H KALITA MS.M S BARUAH MR.D KONWAR	MR.H RAHMAN MRS.R G G BARUAH
7	CRP/294/2017 CAVT. NO. 1373/2017 WITH LCR, FIXED	HASNA RAHMAN Versus THE AHMED TEA COMPANY P LTD.	MR.B J MUKHERJEE MR. S BISWAS MRS I BEGUM	MS. S SARMA MR.B TALUKDAR MS. N M DEKA FOR CAVEATOR
8	RSA/326/2017 WITH LCR	SOLEMAN HUSSAIN and ANR Versus DEVI BARI DURGA MONDIR and 44 ORS	MRS. R CHOUDHURY MS. A BEGUM MS. N BEGUM	MR S K SINGHA (R4.1- R4.2) MR S K SINGHA (R4.1- R4.2)
9	RSA/393/2017 CAVT. NO. 1232/2017 WITH LCR, B/O	ON THE ABDUL KADER MD HELAL ALI Versus SRI MANESWAR BRAHMA and 3 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MS.K M SARMA MR.R RAHMAN	MR.S K SAHARIA MR.M K DAS FOR CAVEATOR
	WITH I.A.(Civil)/3795/2018 in RSA/393/2017	ON THE ABDUL KADER, HIS LEGAL HEIR MD. HELAL ALI Versus SRI MANESWAR BRAHMA AND 3 ORS.	MR. K SARMA MR. D DAS	MR. S K SAHARIAH
10	Arb.A./7/2018	M/S S.R. ENGINEERING CONSTRUCTION Versus THE COMMANDER WORKS ENGINEER	PETITIONER IN PERSON	MS.M BHATTACHARJEE MS.J TAMULI ASSTT.S.G.I.
11	RSA/54/2019 CAVT. NO.1417/2018 WITH LCR	M/S VINEET (INDIA) PVT LTD AND 3 ORS Versus ON THE DEATH OF BASANTA KUMAR GOSWAMI HIS LEGAL HEIRS SMT MALLIKA GOSWAMI AND 2 ORS	MR. R K JAIN TULIKA BORAH	MR. T H HAZARIKA FOR CAVEATOR
STAY MATTERS				
12	CRP/35/2019 P/H, FIXED, WITH LCR	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR R BARUAH (R1) MS. R CHOUDHURY MR. D CHOUDHURY (R1) MS. S S ZIA MR A DUTTA (R1) P NATH (R1)
	WITH I.A.(Civil)/1453/2020 in CRP/35/2019	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND ANR.	MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/2113/2020 in CRP/35/2019	MANJUR ALI @ MANJUR ALAM Versus IFTIKAR AHMED AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R A CHOUDHURY
	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
13	CRP/190/2018	MANJUR ALI @ MANJUR ALAM AND 6 ORS. Versus IFTIKAR AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA
	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	IFTIKHAR AHMED Versus MANJUR ALI @ MANJUR ALAM AND 7 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. S S ZIA	MR. B D DEKA MR. M DAS N CHAUDHURY
14	CRP/197/2018 WITH LCR, FIXED	ON THE DEATH OF CHHATRAPATI SINGH, HIS LEGAL HEIRS Versus MOHAN HIRA AND 2 ORS	MR. S DUTTA MS I DAS	
	WITH I.A.(Civil)/1452/2020 in CRP/190/2018	ON THE DEATH OF CHATRAPATI SINGH HIS LEGAL HEIRS Versus SRI MOHAN HIRA @ DASA and 2 ORS	MR.S DUTTA	
15	RSA/346/2017	ON THE DEATH OF CHATRAPATI SINGH HIS LEGAL HEIRS Versus SRI MOHAN HIRA @ DASA and 2 ORS	MR.S DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 11/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR B KAUSHIK	03-08-2022	To	12-08-2022
8)	MR. R P SINGH	09-08-2022	To	23-08-2022
9)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
10)	MR I HASSAN	09-08-2022	To	12-08-2022
11)	MR. P K TIWARI	09-08-2022	To	19-08-2022
12)	MR M Z AHMED	10-08-2022	To	12-08-2022
13)	MS B DUTTA	10-08-2022	To	12-08-2022
14)	MR. S BANIK	09-08-2022	To	11-08-2022
15)	MS. D GHOSH	09-08-2022	To	20-08-2022
16)	MR. N N JHA	10-08-2022	To	12-08-2022
17)	MR A N AHMED	12-08-2022	To	12-08-2022
18)	MR D K BORDOLOI	11-08-2022	To	12-08-2022